

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	E.P. 41/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Sunil Kumar Mohanty & another	Deepak Kumar Sukla	9437361700		01.08.2025	01.08.2025
			E.P. 42/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Manoj Kumar Gouda and another	Deepak Kumar Sukla	9437361700		01.08.2025	01.08.2025
			E.P. 43/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Radha Syam Patro and another	Deepak Kumar Sukla	9437361700		01.08.2025	01.08.2025
			E.P. 44/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Jitendranath Sahu and another	Deepak Kumar Sukla	9437361700		01.08.2025	01.08.2025

			CAVEAT 02/2025	Sri Sasanka Sekhar Patra Vrs. M/s. Raja Rani Real Estate	Hrudananda Rautray	9778514919		07.08.2025	07.08.2025
			CMA 07/2025	Sri T.Venkata Rao Vrs. Sri T.Hanumantha Rao & Others	Sri Surjya Narayan Pattanayak	9437323815		18.08.2025	18.08.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.27/ 2025	Canara Bank Vs. Shabahat Khanam & Another	Asis Kumar Pattanaik & Associates			05.08.2025	05.08.2025
			Caveat 03/2025	NTPC Ltd. Vs. M/s Sonu Monu Roadlines	S.N. Padhee & Associates			07.08.2025	07.08.2025
			C.S.28/ 2025	Bank of Baroda Vs. Pradip Kumar Naik	Asis Kumar Pattanaik & Associates			16.08.2025	16.08.2025
			C.S.29/ 2025	Bank of Baroda Vs. Mr. Praiyabrata Samal	Asis Kumar Pattanaik & Associates			16.08.2025	16.08.2025
			Exe.29/ 2025	Vibgyor Structural Constructions Private Limited Vs. State of Odisha & Others	S.N. Padhee & Associates			21.08.2025	21.08.2025
			Exe.30/ 2025	Vibgyor Structural Constructions Private Limited Vs. State of Odisha & Others	S.N. Padhee & Associates			21.08.2025	21.08.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	EX 320/2025	M/s Sundaram Finance Limited represented by Lokanath Patra Vs Pravat Patra	Sri Rajendra Kumar Sahoo	8328925122		02.08.2025	02.08.2025

			Ex 321/2025	M/s Sundaram Finance Limited represented by Lokanath Patra Vs Golap Ray	Sri Rajendra Kumar Sahoo	8328925122		02.08.2025	02.08.2025
			CMA 09/2025	Pravat Kumar Das Vs State Bank Of India	Gour Prasad Mohapatra	8895580061		16.08.2025	16.08.2025
			EX 322/2025	Bank of Baroda Vs Ganesh Prasad Roul	Jitendriya Rout	9861282699		18.08.2025	18.08.2025
			EX 323/2025	Bank of Baroda Vs Manoj Kumar Mahunta	Jitendriya Rout	9861282699		18.08.2025	18.08.2025
			EX 324/2025	M/s Shriram Finance Company Limited Vs Prakash Chandra Nayak	Sri Rajendra Kumar Sahoo	8328925122		18.08.2025	18.08.2025
			EX 325/2025	M/s Shriram Finance Company Limited Vs Sudhansu Sekhar Lenka	Sri Rajendra Kumar Sahoo	8328925122		18.08.2025	18.08.2025
			EX 326/2025	M/s Shriram Finance company Limited Vs Ranjan Kumar Das	Sri Rajendra Kumar Sahoo	8328925122		18.08.2025	18.08.2025
			EX 327/2025	M/s Shriram Finance Company Limited Vs Akshaya Kumar Das	Sri Rajendra Kumar Sahoo	8328925122		18.08.2025	18.08.2025
			EX 328/2025	M/s Shriram Finance Company Limited Vs Braja Kishore Nath	Sri Rajendra Kumar Sahoo	8328925122		18.08.2025	18.08.2025
			EX 329/2025	M/s Shriram Finance Company Limited Vs Umesh Beura	Sri Rajendra Kumar Sahoo	8328925122		18.08.2025	18.08.2025
			MS-189/2025	The State Bank of India represented by its Branch Manager Vs Manas Kumar Bal	Ramesh Prasad Lenka	9437183242		20.08.2025	20.08.2025
			EX 330/2025	Ms Manappuram Assets Finance Limited Vs Arati Palei	Dipti Ranjan Senapati	8895493808		25.08.2025	25.08.2025
			CMA 10/2025	Sudhir Kumar Jena Vs Arcelor Mitol Hippoh Steel India Limited	Rajendra Kumar Parida	9437318098		29.08.2025	29.08.2025
7	Civil Judge (Sr. Division) (Commercial	Sundargarh	Exe. Case-587/2025	Mr. Bijay Kumar Pradhan Vrs M/s Larsen & Turbo Ltd.	U.K. Pandey			13.08.2025	13.08.2025

	Court), Sundargarh at Rourkela		CMA- 10/2025	Steel Authority of India Ltd. Vs M/s. Simplex Engineering & Flundry Works Ltd.	S.K. Biswal			22.08.2025	22.08.2025
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Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 311/2025	Axis Bank Vrs Mrs. Saumya Ghosh	Pramod Kumar Seivastava	31.07.2025	12.08.2025
			CS 312/2025	Axis Bank Vrs Madhuchanda Das	Pramod Kumar Seivastava	31.07.2025	21.08.2025
			CS 313/2025	Axis Bank Vrs Mr. Chetan Kumar Mahapatra	Pramod Kumar Seivastava	31.07.2025	13.08.2025
			CS 314/2025	Axis Bank Vrs Mr. Balaram Pradhan	Pramod Kumar Seivastava	31.07.2025	12.08.2025
			CS 315/2025	Axis Bank Vrs Mr. Pramod Kumar Patra	Pramod Kumar Seivastava	31.07.2025	13.08.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 190/2020	State Bank Of India (RASMEC) Vrs Chandra Mohan Nayak	S. mohanty & Associates	26.08.2020	01.08.2025
			CS(III) 48/2025	Kailash Agarwal Vrs Rabi Narayan Jena	H.Mohanty & Associates	08.04.2025	02.08.2025
			CS (III) 127/2025	Mr.Anand Fogla Vrs Essar Construction Ltd	S.S.D.Padhy & Associates	17.07.2025	22.08.2025
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 18/2025	Union Bank of India vrs. Swapna Rani Das	Aditya Narayan Mishra	17.04.2025	18.08.2025
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.05/ 2025	State Bank of India Vs. Saraswati Behera & Others	Sri Abhaya Kumar Nayak & Associates	19.03.2025	07.08.2025
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS- 281/2025	Canara Bank, Nuapada Branch Vrs Rahulraj Pattanaik and another	Sri Mrutuanjaya Swain and associate	19.01.2023	19.08.2025
7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 1107/2018	UCO Bank Vrs Deepak Kumar Samal & Others	M.K. Mishra	18.06.2018	29.08.2025
			CS 66/2023	Punjab National Bank Vrs Jagabandhu Ojha	S.S. Pati	22.03.2023	18.08.2025
			Arb(P) 50/2025	M/s. Kalimata Ispat Industries Vrs General Manager E. Co. Railway	S.S. Bhuyan	12.08.2025	18.08.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 104/2023	ICICI Bank Cuttack Vrs Subhash Chandra Behura	Bibhuti Bhusan Mishra & Associates	26.08.2023	05.08.2025
			CS (III) 141/2023	Canara Bank Cuttack Vrs Topfit Dress Store & Others	Santosh Kumar Mohanty & Associates	04.11.2023	07.08.2025
			CS(III) 118/2024	Odisha Gramya Bank Angul Vrs Rusav Kumar Sahoo	Sri Subrat Sarangi & Associates	29.11.2024	11.08.2025
			CS(III) 119/2022	State Bank Of India (RASMEC) Cuttack Vrs Puspa Associates & Others	Nityananda Tripathy & Associates	23.07.2022	12.08.2025
			CS(III) 120/2024	Odisha Gramya Bank Angul Vrs Sumanta Kumar Biswal & Others	Sri Subrat Sarangi & Associates	30.11.2024	13.08.2025
			CS(III) 382/2020	Union Bank Of India Cuttack Vrs Ajay Dresses & Another	Bhaskar Chandra Panda & Associates	02.09.2020	14.08.2025
			CS (iii) 113/2023	Odisha Gramya Bank Vrs. Sushil Kumar Prusty	Sri D. Mohapatra & Associates vrs Sri S.K. Panda & Associates	15.09.2023	18.08.2025

			CS (iii) 158/2023	State Bank of India Vrs. M/s Jagadamba Traders & another	Sri N. Tripathy vrs none	30.11.2023	18.08.2025
			CS (iii) 58/2024	Indian Bank Cuttack Vrs Prafulla Kumar Lenka	C.R. Kanungo & Associates	27.04.2024	19.08.2025
			CS (iii) 116/2023	State Bank Of India (RASMEC) Cuttack Vrs M.D. Traders & Others	Sri Subrat Mohanty & Associates	25.09.2023	20.08.2025
			CS (iii) 134/2023	Canara Bank Cuttack Vrs Mohanty Electricals & Another	Santosh Mohanty & Associates	30.10.2023	21.08.2025
			CS (iii) 49/2023	State Bank Of India (RASMEC) Cuttack Vrs Shree Laxmi Traders & Others.	Sri Subrat Sarangi & Associates	09.05.2023	22.08.2025
			CS (iii) 127/2024	State Bank Of India (RASMEC) Cuttack Vrs Siva Shakti industries & Others	Smt. Susamarani Sahoo & Associates	04.12.2024	25.08.2025
			CS (iii) 70/2024	Great Eastern Udyog Pvt. Ltd & Others Vrs M/s Manakamana Food Processing Pvt Ltd.	P.C. Nayak & Associates Vrs Sidharth Mallik & Associates	20.06.2024	26.08.2025
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 47/2024	State Bank Of India Vs MS C N Foods	Simanchala Panda	07.08.2024	05.08.2025
			C.S. 30/2024	State Bank of India Vrs. M/s. Muktas Butique	Simanchala Panda	17.05.2024	07.08.2025
			C.S. 27/2024	State Bank Of India Vs Ms Sudha Homeo Centre	Simanchala Panda	17.05.2024	14.08.2025

			C.S. 32/2024	Indian Overseas Bank Vs Supriya Nayak	B.K. Mohanty	21.05.2024	14.08.2025
			C.S. 24/2024	Punjab National Bank Vs Pragyani Dash	Simanchala Panda	26.04.2024	18.08.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.36/2020	Canara Bank Vs. Sujit Bhoi	Asisi Kumar Pattanaik & Associates	13.11.2020	01.08.2025
			C.S.24/2024	State Bank of India Vs. Pujarani Swain	Rabindra Panda & Associates	23.10.2024	07.08.2025
			C.S.21/2024	State Bank of India Vs. Sipun Pradhan	Rabindra Panda & Associates	23.10.2024	07.08.2025
			C.S.20/2024	Shradhakara Sahu Vs. Ashok Kumar Dehury	Birendra Rath & Associates Vs. P.M. Dash & Associates	21.02.2024	07.08.2025
			C.S.33/2023	IDBI Bank Vs. Kishore Mishra & Others	L.K. Panigrahi	03.10.2023	19.08.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS-318/2025	State Bank of India Vrs Dhruva Charan Behera	D.K. Kar	29.10.2022	07.08.2025
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 29/2022	Bank of India Vrs Sudhakar Guru	Adv. S.M. Alli	19.02.2022	-	11.08.2025	1095	Decreed on contest	-	-	-
			Arb(P) 77/2019	Union of India Vrs M/s. SCR Nirman	Adv. Umakanta Pattanaik	01.11.2019	-	13.08.2025	2100	Dismissed on contest	-	-	-
			CS 205/2024	State Bank of India Vrs Srikanta Sethy	Adv. Bijay Kumar Sahu	21.10.2024	-	16.08.2025	302	Decreed on contest	-	-	-
			CS 2060/2018	Canara Bank Vrs Lilipta Mahaptra	Adv. H. Swain	27.11.2018	-	16.08.2025	2465	Decreed on contest	-	-	-
			Arb(A) 02/2021	M/s. Z Estate Pvt. Ltd Vrs Shreedatta Das	Adv. B. Buag	22.07.2021	-	20.08.2025	1490	Allowed On Contest	-	-	-
			Arb(P) 51/2024	People Empowerment Trust (PET) Vrs Mr. Rasananda Barik	Adv. Hrudananda Routray	05.06.2024	-	25.08.2025	425	Allowed On Contest	-	-	-
			Arb(P) 49/2025	Manjit Kaur Vrs M/s. Bharat Sanchar Nigam Limited	Adv. Jyotirmaya Prasad Behera	11.08.2025	-	26.08.2025	15	Allowed On Contest	-	-	-

2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	Cs 111/2023	TarakNath Sur Vrs Indian Bank	B.B Swain & Associates	13.09.2023		05.08.2025	695 Days	Contested	-	-	-
			CS 141/2022	State Bank Of India RASMEC Vrs Raj Syndicate	S. mohanty& Associates	22.08.2022		11.08.2025	1084 Days	Contested	-	-	-
			CS 63/2020	Canara Bank Cuttack VrsSumitraBehera	SantoshMohanty&Associates	19.07.2021		14.08.2025	1424 Days	Contested	-	-	-
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	ARBP 01/2025	Bichitra Narayan Mishra Vs Union Of India	Jatindra Kumar Mohapatra Vrs. Aswini Kumar Mohapatra	21.04.2025		07.08.2025	108 days	Contest			U/s. 29(A) of Arbitration & Conciliation Act
			I.A. 04/2025	Electrical Stores Division (TPSODL) Vs Ms United Electricals and Engineering Pvt Ltd	Mahendra Kumar Mahapatra Vrs.	24.06.2025		07.08.2025	69 days	Contest			U/s. 47 of CPC
			C.S. 182/2023	Canara Bank Vs Balaram Panda	Nilakantha Das Vs. Surjya Narayan Pattanaik	05.06.2023		26.08.2025	752 days	Contest			U/o.7, R-1 of CPC
			C.S. 47/2023	Pramila Prusty Vs Ms Tpsodl And Others	Niranjan Panigrahy Vrs. L.N.Pati	30.11.2023		29.08.2025	669 days	Contest			U/o.7, R-1 of CPC
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.M.A.03 / 2024	State Bank of India Vs. Panchanan Sahu & Others	Ashok Kumar Dash & Associates Vs. A.K. Mishra & Associates, S.N. Mishra & Associates	09.10.2024		12.08.2024	307 days	Contested			U/s.151 of C.P.C.

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2340	104	26	2418	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1754	72	55	1771	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	420	06	28	398	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	392	Instituted-06 <u>Received-01</u> Total- 07	Disposal-14 <u>Transfer- 02</u> Total- 16	383	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	276	Instituted-03 <u>Received-01</u> Total- 04	02	278	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	579	14	28	565	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	1052	02	127	927	
TOTAL			6813	209	282	6740	